

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3878

ANSWERED ON:17.08.2010

ASSISTANCE FOR SPORTS

Rathwa Shri Ramsinhbhai Patalbhai;Singh Shri Ravneet

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of sports facilities/financial assistance provided by the Government to the various educational institutions, State-wise;
- (b) whether a number of blocks and villages have been selected for the implementation of the scheme; and
- (c) if so, the details thereof, State-wise, including Punjab and the criteria being followed in this regard ?

Answer

THE MINISTER OF STATE FOR YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (c):(i) Grant-in-aid is provided to States/UTs under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme' for development and maintenance of basic sports infrastructure facilities in all the village/block panchayats across the country including in the State of Punjab, in a phased manner over a period of 10 years at an annual coverage of 10% and 20% in the case of North Eastern States and Special category States. Schools in the panchayats are given overriding priority under the scheme. Separate funding is made for holding Inter-school Sports Competitions' at district, state and national level annually.

(ii) Funding criteria for infrastructure grants under PYKKA scheme is under:

S.No.	Component	Village Panchayat	Block Panchayat
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(i)	One-time Capital Grant for leveling of playfields, etc. (75:25 basis between centre and states; 90:10 basis in the case of special category States / North Eastern States (100% central grant)	Rs.1 lakh	Rs.5 lakh
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(ii)	Annual Acquisition Grant for 5 years for sports kits/ equipments	Rs.10,000/-	Rs.20,000/-
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(iii)	Annual Operational Grant-for 5 years for maintenance expenses, including honorarium to kridashree.	Rs.12,000/-	Rs.24,000/-
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Inter-school Competitions:

(i)	District Level for 10 disciplines	Rs. 1 lakh @ Rs. 10,000/- per discipline
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(ii)	State Level for 10 disciplines	Rs. 3 lakh @ Rs. 30,000/- per discipline
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(iii)	National discipline for 10 disciplines) + Cash award of Rs. 1 lakh and with rolling trophy to best sports performing school.	Rs. 35 lakh (@ Rs. 3.50 lakh per Level
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(iii) With regard to grant for sports infrastructure facilities to panchayats, average size of village population at national level i.e. 4,600 is a guiding principle for calculation of fund/setting up of PYKKA centres at village panchayats. In the case of smaller village panchayats, two or more village panchayats are to be clubbed for arriving at 4,600 population to get admissible grant for a PYKKA centre. This condition is relaxed in the case of sparsely populated and hilly terrain villages. Village panchayats having larger

population are given grant on pro-rata basis. The grant-in-aid is provided to States/UTs on the basis of their proposals fulfilling terms and conditions set out in the scheme.

(iv) State-wise sanction/release of grants-in aid under PYKKA scheme for the last two years(2009-09 and 2009-10) and current financial year (2010-11) upto 31-07-2010 are given in tables at Annexure-I, II & III.